

High Court of Jammu and Kashmir at Srinagar

**Notification**

No:- 539

Dated:- 02-08-2016

It is hereby notified for the information of all concerned that none of the candidates, who had applied for the post of District Judge (Direct Recruitment), in response to Advertisement Notification No.294 dated 23.07.2015, has qualified the written examination.

**By Order**

  
(M.K.Hanjura)  
Registrar General

No:- 16359-73/GS

Dated:- 02-08-2016

Copy to the:-

1. Principal Secretary to the Hon'ble Chief Justice, High Court of Jammu and Kashmir.
2. Secreary to Hon'ble Mr. Justice \_\_\_\_\_  
.....for information of His Lordship
3. Registrar Vigilance, High Court of J&K, Srinagar.
4. Registrar Judicial, High Court of Jammu and Kashmir Jammu /Srinagar.  
..... for information.
5. Director General Information J&K, Srinagar.  
.....with the request to get the notification published in the leading Newspapers of the State.

  
Registrar General